

मेम्बर ने बताया, वह मुझे सेपरेटली बतायें कि कहाँ कहाँ उनको शिवायते मिली हैं और मैं वहाँ जांच करवा लूंगा जहाँ-जहाँ कि उनकी शिवायते मिली है ।

श्री आनन्द प्रसाद शर्मा : इनको मालूम नहीं है यह कह रहे हैं, लेकिन अब तो मालूम हो गया । अब क्या कार्यवाही करेंगे ?

श्री रामेश्वर सिंह : इसका जवाब यह साफ नहीं बता रहे हैं ।

12 NOON

SHRI V. B. RAJU: Sir, in this list, Andhra Pradesh is not found. Andhra Pradesh is not supplied rice. What are the reasons for this? Why has a particular State not made use of this programme? I understand that the State Government has made a request to allow them to distribute rice. Rice is lying there in the godowns and the Chief Minister has said that he wanted permission to export rice! But the Minister says that there is a shortage of rice. And, Sir, the labourers there consume only rice and not wheat. So, can the Minister assure us that he will examine this question and see that rice is also allotted?

SHRI SURJIT SINGH BARNALA: Sir, probably, last year, a lot of rice and wheat had been allocated to Andhra Pradesh for reasons connected with the cyclone there; 50,000 tonnes of wheat was given. They probably did not implement this programme and so, they did not ask for it. But this year the allocation has been made, that is, for the year 1978-79. They had asked for it and four thousand tonnes have already been allocated.

MR. CHAIRMAN: Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

### Participation of agencies of Political Parties in the National Adult Education Programme

\*63. SHRI YOGENDRA  
MAKWANA;  
SHRI SWAMY DINESH  
CHANDRA;  
SHRI SHRIKANT VERMA:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply to Unstarred Question 54 given in the Raya Sabha on the 22nd February, 1978 and state:

(a) whether Government propose to associate the agencies of the political parties in the National Adult Education Programme; and

(b) if so, what are the details in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b) A Statement is laid on the Table of the Sabha.

### Statement

(a) and (b) A prerequisite of success of the National Adult Education Programme, which aims at extension of adult education facilities to approximately 10 crore persons within about 5 years, is strong political will. This presupposes involvement of all political parties and their mass organisations of women, youth, workers and peasants. Their involvement can help in transformation of NAEP into a mass programme and they can also create the environment for successful launching and implementation of NAEP. Keeping in view that the programme is intended to be entirely

voluntary, for the functionaries as well as the learners, the political parties and their mass organisations can assist in motivation of learners and in securing a commitment among the teachers, youth and others who would function as the instructional agency. A meeting was convened of the leaders of political parties in Parliament and in that meeting they supported NAEP. While, the political parties and their mass organisations would play a very important role, it is not proposed to provide funds under NAEP either to a political party, or to their mass organisations. One of the conditions of eligibility of assistance to voluntary agencies is that they should not directly function for the furtherance of the interests of any political party.

#### R.S.S. teaching in Delhi schools

\*64. PROF. D. P. CHATTOPADHYAYA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government's attention has been drawn to a news report published in the "Patriot" of the 21st May, 1978, alleging that R.S.S. teaching has been made part of the curriculum in Delhi schools and that the officials of the Delhi Education Department visit schools with a view to ensuring the implementation of the R.S.S. teaching programme; and

(b) if so, what action Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARKATAKI): (a) and (b) The Government are aware of the news report published in the 'Patriot' on 20th May and not 21st May, 1978. According to the information made available by the Delhi Administration the allegations are totally baseless.

#### Implementation of land reform measures

\*65. SHRI INDRADEEP SINHA:  
SHRIMATI KANAK  
MUKHERJEE:  
SHRI N. P. CHENGALRAYA  
NAIDU:  
PROF. D. P. CHATTO-  
PADHYAYA:  
SHRI ARVIND GANESH  
KULKARNI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the progress made in each State in regard to the implementation of land reform measures during the period from March 1975 to March 1978;

(b) whether it is a fact that he has recently written a letter to all the Chief Ministers urging them to draw up a time-bound programme to complete the distribution of surplus land; if so, what are the details thereof; and

(c) what special measures Government propose to take to expedite the implementation of land reform measures in the State?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) A statement is laid on the Table of the Sabha.

(b) Yes, Sir. The Chief Ministers were requested in a letter dated the 12th May, 1978 to expedite the disposal of ceiling cases and accelerate the pace of distribution of surplus land.

(c) The Government is closely reviewing the progress in each State and points out areas where remedial action is necessary.